

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 3297
TO BE ANSWERED ON: 23.03.2018

LIVE STREAMING OF SEXUAL ACTS

3297. SHRI AMAR SINGH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government is aware that a large number of Indian couples are engaging in live streaming of their sexual acts on porn websites for quick money;
- (b) whether Government has conducted any enquiry in this regard and if so, the number of such couples found involved in this illegal profession and if so, the details thereof; and
- (c) the number of persons who have been arrested, as transmitting a sexually explicit act is a crime under Section 67A of the IT Act, 2000?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI K. J. ALPHONS)

(a) and (b): No, Sir. No such instance has been reported to Ministry of Electronics & Information Technology.

(c): As per the data maintained by National Crime Records Bureau (NCRB), Ministry of Home Affairs, during the year 2016, a total of 810 persons were arrested under the provisions of section 67A of the Information Technology Act, 2000.
